

Annexure – A
ATHENA CHHATTISGARH POWER LIMITED (CORPORATE DEBTOR)

A) Financial Creditors

Sr. No.	Name of Financial Creditor	Amount Claimed	Amount Admitted	Revised Voting Share	Security Interest
1	State Bank of India	3801,37,71,630.08	3379,33,68,380.08	46.41%	As per Annexure C1 and C2
2	Canara Bank	632,12,71,095.00	501,28,41,222.00	6.88%	
3	Asset Reconstruction Company (India) Limited*	555,90,32,630.00	486,60,32,630.00	6.68%	
4	Life Insurance Corporation of India	354,40,75,761.00	354,40,75,761.00	4.87%	
5	Vijaya Bank (now Bank of Baroda)	327,52,07,972.00	305,49,41,272.00	4.20%	
6	Punjab National Bank	417,98,78,999.18	277,65,78,999.18	3.81%	
7	Oriental Bank of Commerce (now Punjab National Bank)	368,12,94,546.00	297,84,18,254.00	4.09%	
8	Indian Overseas Bank	368,00,89,249.09	300,30,10,249.09	4.12%	
9	PTC India Financial Services Limited	263,96,42,915.00	263,96,42,915.00	3.63%	
10	Union Bank of India	361,83,29,612.60	290,65,11,712.60	3.99%	
11	Bank of Maharashtra	197,47,16,658.00	173,03,02,248.00	2.38%	
12	Karnataka Bank Limited	164,82,27,712.00	164,82,27,712.00	2.26%	
13	Allahabad Bank	167,26,58,359.58	145,70,58,359.58	2.00%	
14	Andhra Bank (now Union Bank of India)	138,50,13,968.32	138,50,13,968.32	1.90%	
15	Punjab & Sindh Bank	207,24,96,869.08	136,22,96,869.08	1.87%	
16	Karur Vysya Bank	75,74,53,680.61	65,50,19,450.61	0.90%	
Total		8402,31,61,657.54	7281,33,40,002.54	100.00%	

* L&T Infrastructure Finance Company Limited has through Assignment Agreement dated 16 March 2020 has assigned its right to Asset Reconstruction Company India Limited

For ATHENA CHHATTISGARH POWER LIMITED
IRP/RP

CA C.BALA MOJJI
IRP/RP- 

